



**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-191/2019 in  
OA-1215/2017**

**New Delhi, this the 31<sup>st</sup> day of January, 2020.**

**Hon'ble Mr. S.N. Terdal, Member (J)**

**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mohit Kumar Sharma, 30 years  
S/o Sh. Roop Kishor Sharma,  
R/o 7A/5, Saboli Bagh,  
Nand Nagri, Delhi.  
Group "C".

Aged around 30 years .... Petitioner

(through: None)

Versus

1. Mr. Raj Kumar,  
Director General,  
ESI Corporation,  
Panchdeep Bhawan,  
CIG Marg, New Delhi-110002.
2. Manish Gupta,  
Deputy Director (Recruitment),  
ESI Corporation,  
Panchdeep Bhawan,  
CIG Marg, New Delhi-110002.
3. Mr. P.B. Mani,  
Additional Commissioner (Recruitment),  
ESI Corporation,  
Panchdeep Bhawan,  
CIG Marg, New Delhi-2. .... Respondents

(through: Ms. Anita Thakur)



### Order (Oral)

#### S.N. Terdal, Member (J).

There is no representation for the petitioner.

Heard Ms. Anita Thakur, learned counsel for the respondents.

2. Counsel for the respondents submits that in view of the stay order passed by the Hon'ble Delhi High Court in W.P. (C) No. 13280/2019 dated 17.12.2019, this CP may be closed.

3. Accordingly, CP is closed. Notices are discharged.

**(Mohd. Jamshed)  
Member (A)**

/ankit/

**(S.N. Terdal)  
Member(J)**